

(e) The storage position is kept constantly under review. Pressure on owned capacity by the Food Corporation of India is being felt and proposals are being formulated for the Sixth Plan requirements of storage keeping this in view. The approach is to reduce dependence on sub-standard private storage as also cover and plinth storage.

Population Education Scheme

4103. SHRI P. M. SAYEED:

SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that India has provided 4.26 crores for population education scheme to be introduced at various levels in the education system for the next three years;

(b) if so, whether Union Government has agreed to provide more funds also for the purpose;

(c) whether the Union Ministry had proposed the scheme in collaboration with the United Nations Fund for Population Activities; and

(d) whether this will be introduced during the current academic year?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). The Government have formulated a National Population Education Programme involving an expenditure of Rs. 4.26 crores during three years (1980-83).

(c) The United Nations Fund for Population Activities has offered financial assistance to the Government for the purpose.

(d) The programme envisages development of curricula, preparation of instructional material, training of key personnel and research and evaluation which will be undertaken in a phased manner during the operation of the programme. Implementation of the programme has commenced in 10 States/UTs in 1980-81.

Advice for efficient service by P & T to common man

4104. SHRI P. M. SAYEED:
SHRI GHULAM RASOOL
KOCHAK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that he has initiated many proposals and has advised the Post Masters General all over the country to create a mechanism at the circle level for effective and efficient service by Posts and Telegraphs to the common man;

(b) if so, what are the schemes suggested by him to improve the efficiency of the department;

(c) how many of them have been introduced; and

(d) to what extent the working of the P. & T. has been improving?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON) :

(a) to (d). Yes, Sir. The Postmasters-General have been directed to strengthen the monitoring mechanism and to effectively monitor the quality of postal service and effect improvements. The availability of postage stamps, postal stationery, forms and essential equipment in Post Offices and R.M.S. Offices will also be continuously monitored. Divisional Superintendents and the Sub-Divisional Inspectors have been asked to make frequent and surprise visits to Post Offices and pay particular attention to the counter services and collection, sorting, transmission and delivery of mail.

Grabbing of DDA Land

4105. SHRI P. M. SAYEED :
SHRI MOHD. ASRAR
AHMAD:
SHRI GHULAM RASOOL
KOCHAK:
SHRI S. M. KRISHNA:
SHRI JYOTIRMOY BOSE:

**SHRI CHIRANJI LAL
SHARMA:**

Will the Minister of **WORKS AND HOUSING** be pleased to state:

(a) whether 10,000 acres of D.D.A. Land has been grabbed up;

(b) if so, what were the main reasons for the same;

(c) whether any enquiry has been ordered or conducted;

(d) if so, the details of the same; and

(e) action taken against those held responsible?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Government Accommodation

4106. **SHRI DAYA RAM SHAKYA:** Will the Minister of **WORKS AND HOUSING** be pleased to lay a statement showing:

(a) the total number of Central Government employees who have completed 15 years of service in Category 'A', 20 years in Category 'B', 23 years in Category 'C' and 25 years in Category 'D' but have not yet been allotted Government accommodation;

(b) priority dates likely to be covered in each category;

(c) the total number of Government servants whose priority dates are upto December, 1954 in Type 'A', 1957 in Type 'B', 1956 in Type 'C' and 1955 in Type 'D'; and

(d) the priority date upto which Government will be able to provide Government accommodation to the Government servants mentioned in part (c) above category-wise?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a)

The number of such employees awaiting General Pool in Delhi is as under:

Those with 15 years of service for category 'A'	882
Those with 20 years of service awaiting allotment for type 'B'	1861
Those with 23 years of service awaiting allotment of type 'C'	1791
Those with 25 years of service—awaiting allotment of type D.	None.

(c) The number of employees who are awaiting allotment in the General Pool at Delhi is as under :

Type	Date of priority	Number
A	21-12-64	550
B	31-12-1957	408
C	31-12-1956	1304
D	31-12-1955	None

(b) and (c). As no specific date in this regard has been indicated, it is not possible to furnish the information.

भूमि की अधिकतम सीमा कानून के अन्तर्गत आवंटित भूमि के लिए केन्द्रीय सहायता

4107. श्री दलीप सिंह भूरिया : क्या ग्रामीण पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या भूमि की अधिकतम सीमा अधिनियम के अन्तर्गत आवंटित भूमि के विकास के लिये वित्तीय सहायता देने की सरकार की कोई योजना है ;

(ख) यदि हाँ, तो क्या इसे क्षेत्रों के संबंध में कार्यान्वित किया जा रहा है ;

(ग) यदि नहीं, तो उसके क्या कारण हैं; और

(घ) क्या इस योजना को लघु किसान विकास क्षेत्रों सूबाग्रस्त क्षेत्र कार्यक्रम क्षेत्रों में कार्यान्वित करने के लिए कोई कार्रवाई हो गई है ?

कृषि और ग्रामीण पुनर्निर्माण मंत्री (श्री वीरेन्द्र सिंह राव): (क) जी हाँ ।

(ख) इस योजना के अन्तर्गत वित्तीय सहायता 1 जनवरी 1975 के पश्चात वितरित किए गए क्षेत्रों के बारे में सभी राज्यों को उपलब्ध हैं । तथापि, इसमें वे क्षेत्र शामिल नहीं हैं, जहाँ लघु